

**_ MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 07.09.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Shri J.L.Purohit . Sr.Advocate	S.B.Civil Writ Pet No.9111/2008,Narayan Singh V/s ONGC & Ors &S.B.Civil Writ Pet. No9962/2011,Aswani Kumar V/s ONGC & Ors	Mr.P.R.Mehta	Dr. Nupur Bhati & R.S.Shekhawat

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01.	Shri J.L.Purohit . Sr.Advocate	D.B.Civil Appeal Appeal No 694/2015,Smt.Abha Kumari V/s Rajnesh	Mr.S.K.Verma	Mr.Mahaveer Bishnoi Mr.Deepak Bishnoi

Dheeraj K. Sharma
6/9/16
उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर

“ Help The Neady -- Timely Help May Create History ”